

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3103
ANSWERED ON:11.05.2006
CONSTRUCTION OF JUVENILE HOMES
Pateriya Smt. Neeta

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Union Government has received some proposals from the Madhya Pradesh and other State Governments for construction of juvenile/observation homes;
- (b) if so, the details thereof, State-wise; and
- (a) the amount of Central share of assistance provided in lump-sum to construct such juvenile/observation homes?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) to (c) Yes, Sir. Proposals were received from the State Governments of Madhya Pradesh, Rajasthan, Haryana, Assam and Tamil Nadu during 2005-06. The details of the amount of Central Share of assistance provided under the scheme `A Programme for Juvenile Justice` during 2005-06 are given in the annexure.